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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 5926/2013, CM Appl. Nos. 13070/2013, 18677/2014,  
35451-52/2016 & 35454/2016, Crl. M.A. nos. 17907/2014,  
17911/2014 & 575-76/2015

**FRATERNITY AGAINST  
CORRUPTION (REG. TRUST)**

..... Petitioner

Through: Mr. Medhanshu Tripathi and  
Ms. Garima Tripathi, Advs.

versus

**DELHI DEVELOPMENT  
AUTHORITY & ORS.**

..... Respondents

Through: Mr. Sunil Fernandes, Standing  
Counsel with Ms. Anju  
Thomas, Adv. for BSES-RPL  
Mr. Satyakam, ASC for  
GNCTD  
Mr. Gaurang Kanth, Ms. Biji  
Rajesh and Mr. Ramarishi  
Seyal, Advs. For SDMC  
Dr. Monika Gusain, and Mr. S.  
Harini, Advs. for respondent  
no. 9/DJB  
Ms. Shobhana Takiar and Ms.  
Shweta Anand, Advs. for DDA  
Mr. Salman Khurshid, Sr.  
Advocate with Mr. Aadil Singh  
Boparai, Adv. for intervenor

**CORAM:  
HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE C.HARI SHANKAR**

**ORDER**

% **09.12.2019**

We have heard learned counsel for the petitioner for some time



till rising of the Court. This matter is adjourned to 24<sup>th</sup> February, 2020.

**CHIEF JUSTICE**

**C.HARI SHANKAR, J.**

**DECEMBER 09, 2019**

*r.bararia*